

12.10 hrs.

ESTIMATES COMMITTEE

Thirtieth Report

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Thirtieth Report of the Estimates Committee on the Ministry of Finance-Foreign Exchange.

12.10½ hrs.

ANNOUNCEMENT RE. CONVICTION
OF A MEMBER

(Shri Samar Guha)

MR. SPEAKER: I have to inform the House that I have received the following wireless message dated the 22nd, February, 1968 from the Sub-Divisional Officer, Contai:—

"Shri Samar Guha, Member, Lok Sabha, courted arrest in C|W Satyagraha launched by the local unit of PSP party and entered into the court of Shri B. C. Maitra Magistrate, First Class, and sentenced to till rising of the court for contempt of court under Sections 228 IPC|480 Cr. P. C. at Contai court this day."

SHRI HEM BARUA (Mangaldai): Professor Samar Guha offered *satyagraha* in a peaceful way to bring relief to 12 lakhs of people who have suffered. Why should he be arrested?

MR. SPEAKER: He was doing *satyagraha*. So, he was sentenced only till the rising of the court.

12.11 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): Government Business in this House for the week commencing Tuesday the 27th February, 1968, will consist of:—

- (1) Discussion on Motion of No-Confidence in the Council of Ministers to be moved by Shri Bal Raj Madhok.

- (2) General Discussion on Railway Budget for 1968-69.

- (3) Discussion on the Constitutional Developments in Bihar on a motion to be moved by Shri Nath Pai and others at 4 P.M. on Wednesday the 28th February, 1968.

As the Members are aware, the General Budget for 1968-69 will be presented by the Deputy Prime Minister on the 29th February, 1968 at 5 P.M.

श्री भोगेन्द्र झा (जयनगर): अध्यक्ष महोदय, मेरी बात सुन लीजिये। मुझे सिर्फ आपके कायदे से एतराज है। जो लोग यहां शोर मचाते हैं उनकी बात आप झंझ मूंद कर सुनने की कोशिश करते हैं। इसलिये मालूम होता है कि मुझे भी हल्ला मचाना सीखना पड़ेगा। हल्ला मैं करना नहीं चाहता हूँ। मैं उठ कर जा रहा हूँ। आपके कायदे से मुझे एतराज है। मैं हल्ला नहीं करता हूँ गलत जवाब भी दिया जाता है और मेरी बात को सुनते भी नहीं है। मैं आपके कायदे के खिलाफ उठ कर जा रहा हूँ। हल्ला करना जब तक हम नहीं सीखेंगे तब तक आप यही करेंगे। तब तक हमारे साथ यही होगा। मैं उठ कर जा रहा हूँ।

(इसके पश्चात् म.न.न.य सवस्य उठकर बाहर चले गए)

12.12½ hrs.

STATEMENT RE. DECENTRALISATION
OF NATIONAL FITNESS
CORPS

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): Sir, the House is aware that an 'Integrated Programme' called the National Fitness Corps (NFC) was formulated in 1965-66 as a sequel to the recommendations made by the Kunzru Committee that at the school, there